

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A. No.3369/2018  
M.A. No.3776/2018

Friday, this the 7<sup>th</sup> day of September, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Sonia Bhardwaj,  
d/o Sh. Devendra Bhardwaj  
online application No.19011192  
r/o H.No.107-B, Extn. 5-B, Rajinder Park  
Nangloi, Delhi – 41
2. Kumari Reena Sharma  
d/o Veer Sain Sharma  
online application No.87714203  
R/o B-278, Gali No.11,  
Ashok Nagar, Delhi
3. Seema Rani w/o Sh. Ajay Vats  
Online application No.70715659  
r/o Near Swati Public School, Mundka  
Delhi – 41
4. Shweta Sharma w/o Sh. Varun Kaushik  
Online application No.38689292  
r/o 103, Police Colony, DCP Office  
Patpatgang, IP Ext. Delhi – 92
5. Sharda Kumari w/o Sh. Arun Kumar Sharma  
Online application No.2885688  
r/o K-92, Durga Colony  
Vijay Park, Maujpur, Delhi – 53
6. Geeta Mudgal  
d/o Sh. Shiv Narain Mudgal  
Online application No.29315038  
r/o H.No.82, Katwara, Delhi – 39
7. Sonal Sharma d/o Sh. Virender Kumar Sharma  
Online application No.22949630  
r/o 1-235 F, Sec 11, Vijaynagar,  
Ghaziabad – 201009

8. Shweta Rani  
Online application No.75436890  
r/o 60/14, Mashad Mohalla, Sonapat
9. Pooja Singh d/o Sh. Virender Singh  
Online application No.75772282  
r/o A-1 784, Gaur House, Govindpuram  
Ghaziabad
10. Kafi w/o Sh. Virender Singh  
Online application No.25058101  
r/o VPO Lajwana Kalan,  
Tehsil – Julana, Distt Jind – 126101
11. Kavita d/o Sh. Shish Pal  
Online application No.60527706  
r/o X-320 Raghuwar Pura No.1  
Gali No.4, Gandhi Nagar
12. Rita Devi d/o Sh. Prem Singh  
Online application No.15651325  
r/o Gali No.7, Block 1, Vijay nagar,  
Colony, Bawana
13. Juli Sharma w/o Sh. Lokesh Kumar  
Online application No.60866965  
r/o Gadhi Baghpat, 250601
14. Nitu d/o sh. Daya Nand  
Online application No.66373406  
r/o RZ-35 B, Uggrasen Par, Near Dena Bank  
Najafgarh
15. Jyoti Gautam  
Online application No.42706292  
r/o 1889, Janta Flats, Dilshad Garden – 95
16. Meena Sharma w/o Gaurav Bhardwaj  
Online application No.22270949  
r/o B-155, NSG Society, Greater Noida
17. Yashika Verma  
d/o Sh. R K Juneja  
Online application No.78772055  
r/o B-23, Kirti Nagar, New Delhi

All are Group B for TGT (English)

(Mr. S N Kaul, Advocate)

..Applicants

Versus

1. Govt. of NCT of Delhi  
Through its Chief Secretary  
Govt. of NCT of Delhi  
New Secretariat, IP Estate  
New Delhi
2. Delhi Subordinate Services Selection Board (DSSSB)  
Through its Chairman  
FC-18, Karkardooma Institutional Area,  
Delhi – 32
3. The Director  
Directorate of Education  
Govt. of NCT of Delhi  
Old Secretariat, Delhi

..Respondents

(Mrs. Harvinder Oberoi, Advocate)

### **O R D E R (ORAL)**

**Ms. Nita Chowdhury:**

When this matter is taken up for hearing, learned counsel for applicants states that the applicants have successfully filled in their online applications as an aspirant of TGT (English) (Female) – Post Code No.132/2017, but the admit cards have not been issued to them. As the written examination is scheduled for 08.09.2018, the learned counsel requests that the respondents may be directed to issue the applicants their admit cards. However, on examination of file, it is found that one aspirant, namely, Rita Devi (applicant No.12) has applied for Post Code No.109/2017 and is not similarly situated as other applicants. If this examination is to be held on the same date, i.e., 08.09.2018 then she may also be issued the admit card today.

2. Mrs. Harvinder Oberoi, learned counsel was directed to take notice on behalf of the DSSSB (respondent No.2) due to shortage of time. She

appears and is directed to instruct the DSSSB (respondent No.2) to verify the online submission of the applications of these applicants and if found to be in order, to also issue admit cards to them, so that they may participate in the examination scheduled for 08.09.2018. The applicants are directed to give a list of persons and copy of this O.A. to the respondents just now, which has been given by them in the Court. As nothing remains in this O.A., it is disposed of accordingly.

Order **dasti**.

**( S.N. Terdal )**  
**Member (J)**

/anjali/

**( Nita Chowdhury )**  
**Member (A)**